

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.60 of 2013

Tuesday this the 3rd day of June, 2014

C O R A M :

HON'BLE Mr.JUSTICE A.K.BASHEER, JUDICIAL MEMBER

1. K.Sasikala, W/o.late Prakasan,
Kottanattu Chira, Ezhupunna P.O., Alappuzha District.
2. K.P.Prasanth, S/o.late Prakasan,
Kottanattu Chira,
Ezhupunna P.O., Alappuzha District.Applicants

(By Advocate Mr.T.A.Rajan)

V e r s u s

1. Union of India represented by the Secretary,
Government of India, Ministry of Defence, New Delhi – 110 001.
2. The Flag Officer Commanding-in-Chief,
Head Quarters, Southern Naval Command, Naval Base, Kochi – 4.
3. The Staff Officer (Civilian Personnel),
Head Quarters, Southern Naval Command, Naval Base, Kochi – 4.
4. The Commodore Superintendent,
Naval Ship Repair Yard, Naval Base, Kochi – 4.Respondents

(By Advocate Mr.Sunil Jacob Jose,SCGSC)

This application having been heard on 3rd June 2014 this Tribunal on the same day delivered the following :-

O R D E R

HON'BLE Mr.JUSTICE A.K.BASHEER, JUDICIAL MEMBER

When this case is taken up for consideration, learned counsel for the respondents submits, after getting instructions, that Applicant No.2 has been appointed as Lower Division Clerk at the Head Quarters, Southern Naval Command, Civilian Establishment Section with effect from April 16, 2014.

Uo

.2.

2. Learned counsel for the applicant submits that in view of the above order giving compassionate appointment to Applicant No.2, the applicants do not intend to pursue this matter any further. Accordingly the Original Application is closed as infructuous.

(Dated this the 3rd day of June 2014)

W.M.H.W.
JUSTICE A.K.BASHEER
JUDICIAL MEMBER

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